



**HIGH COURT OF ANDHRA PRADESH: AMARAVATI**

**CORRIGENDUM TO THE NOTIFICATION**

**NO.02/2021-RC**

**dated. 18-12-2021**

**Ref:** Notification No.02/2021-RC, dated 30.07.2021 issued for 22 posts of Civil Judge (Junior Division).

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In view of the Law laid down by the High Court of Andhra Pradesh in W.P.No.7965 of 2019 and another, the aggregate marks as notified under reference cited, at the first para under heading '**IX- Minimum aggregate marks to be secured in the Written Examination and Viva Voce**' as "60%" is replaced with "55%" in respect of BC category candidates.

  
**REGISTRAR (RECRUITMENT)**